

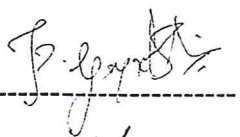

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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 20/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/422A/ (IB)/2017  
NAME OF THE PETITIONER(S) : LAXMINARAYAN COTTON COMPANY  
NAME OF THE RESPONDENT(S) : GURUVAYUR SPINNING MILLS PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	Aashish Jain Dunia For Suleman Suleman	Counsel for Petitioner	
	P. Gayathri	Counsel for respondent	

**ORDER**

Counsel representing both the parties are present. Counsel for petitioner stated that both the parties are intending to settle the matter by way of compromise. He further stated they have received an amount of Rs.1 lakh towards initial payment in this matter and also in the connected matter, TCP/422/2017 and the respondent has made arrangements for making rest of the payments in regard to the balance claim in equal instalments. He prayed time for making submissions in relation to the final outcome of the settlement. Considering their submissions and in the interest of justice, time is enlarged at request of both the parties. Put up on 24.11.2017 at 10.30 A.M.

-sd/-  
K Anantha Padmanabha Swamy  
Member (Judicial)